

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 276 of 2015 &
IA NO. No. 444 of 2015**

Dated: 24th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter:

**West Bengal State Electricity Distribution
Company Ltd.**

...Appellant(s)

Vs.

**Central Electricity Regulatory Commission
& Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Aniket Prason
Mr. Abhishek Kumar

Counsel for the Respondent(s) : Ms. Divya Ashu
for Nikhil Nayyar for R-1

Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R-2

Mr. M.Y. Deshmukh for R-7

Mr. Rajiv Srivastava
Mr. G. Srivastava
Mr. Gargi Srivastava for R-11

Mr. G. Umapathy
Mr. Aditya Singh for R-12

Mr. G. Umapathy
Mr. S. Vallinayagam for R-13

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ORDER

List the matter for further hearing on **24th August, 2017 at 2.30 p.m.**

(I.J. Kapoor)
Technical Member
mk/vg

(Justice Ranjana P. Desai)
Chairperson